

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2005/4690/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
Presiding officer, MACT No. 2,  
Kamrup (M), Guwahati.

Dated Guwahati, the <sup>th</sup> 28 June, 2022.

Sub:- **Casual Leave.**

Ref:- Letter No.MACT2K/3307/22 dtd. 27.06.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.06.2022**, has been granted. The Presiding officer/Member, STAT & MACT No. 1, Kamrup(M), Guwahati would remain in charge of your Court and office for the above said date.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2005/4691/** dated , 28-06-2022

Copy to.

1. The Presiding officer/Member, STAT & MACT No. 1, Kamrup (M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**